

करेगी और अगर सरकार कोई काम बसत करेगी तो उसे धनता दण्डित करेगी, इस तरह से बॉम्ब बर्न के लिए इस सवाल को टालना चाहते हैं। लेकिन मेरा निवेदन यह है कि अगर सरकार गलती करेगी तो यह सबन उसको दण्डित करेगा, इस सवाल को पांच साल के लिए नहीं टाला जा सकता है।

भाज देस के पिछड़े और हरिजन समाज में यह भावना पैदा की जा रही है कि उन के साथ अन्याय किया जा रहा है, उन को मिलने वाले तमाम अधिकारों और सुविधाओं से वंचित किया जायेगा। सरकार को अभी तत्काल इस बात की घोषणा करनी चाहिए कि उन को उनके तमाम अधिकारों से वंचित नहीं किया जायगा, उन को सभी अधिकार दिए जायेंगे, उनकी रक्षा की जायगी। यह घोषणा भाज सरकार की तरफ से—विधि मंत्री की तरफ से नहीं, बल्कि प्रधान मंत्री की तरफ से—होनी चाहिए।

श्री-सतलज बूबब : मैं माननीय सचिव से वही कहना चाहता हूँ कि जब सरकार गलती करेगी ही नहीं, तो फिर बसती करने के बाद क्या होगा, इसका सवाल ही पैदा नहीं होता।

श्री उपसैन : अध्यक्ष महोदय, मेरा प्रश्न भाज ने काफ़ी व्यापक बना दिया और मंत्री जी ने भी बहुत व्यापक रूप से उत्तर दिया। मेरा प्रश्न इण्डियन भायस कार-पोरेसन के दिल्ली आफिस के कर्मचारियों की धर्मनिरपेक्षता के सम्बन्ध में था—पब्लिसिटी करते समय तीन कर्तों को ब्याज में रखा जाना है—लेन्य-भाऊ-सचिस, क्वालिफिकेशन और तीसरे क्वालिफिकेशन रिपोर्ट। जहाँ तक लेन्य-भाऊ-सचिस और क्वालिफिकेशन की बात है, वह तो ठीक है, लेकिन जहाँ तक क्वालिफिकेशन रिपोर्ट की बात है, श्री श्रीधर

के सवाल के उत्तर में बताया गया था कि 2000 रु० से लेकर 200 और 300 रु० तक जाने वाले क्लसरों में कोई भी मैट्र्यूल्ड फास्टूड और मैट्र्यूल्ड ट्राइस का नहीं है, सब उच्च बर्न के लोग हैं। मैं जानना चाहता हूँ—क्या आप क्वालिफिकेशन रिपोर्ट में कुछ डील देंगे ?

श्री सतलज बूबब : सरकार इस बात पर पूरा ध्यान देगी कि इस तरह का कोई अन्याय हरिजनों के साथ न हो सके और न कोई कर सके।

MR. SPEAKER: To-day you have taken almost the whole hour for one question. It is twelve O'Clock. Question Hour is over. Now, even the Speaker cannot extend it further. For this one question I have given the whole time. Even then the Members are not satisfied.

Short Notice Question is there.

I am sorry I could not help the Members. Instead of taking it up in Question Hour, you may have some debate or discussion on this. I shall not allow this kind of thing in future as many important questions could not be taken up to-day.

#### SHORT NOTICE QUESTION

Time Capsule

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S.N.Q. 7. DR. SUBRAMANIAM SWAMY:

SHRI ARJUN SINGH BHADORIA:

SHRI SAMAR GUHA:

SHRIMATI RENUKA DEVI BARKATAKI:

SHRI KANWARLAL GUPTA.

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Time Capsule of History buried at the Mad Fort contains many grave historical errors; and

(b) whether the Government are contemplating any action in this matter?

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** (a) The 10,000 word account of important aspects of History of India both in Hindi and English, from 15-8-1947 to 15-8-1972 contains certain factual errors,

(b) The Government have decided that the Silver Jubilee Independence Celebration Time Capsule may be taken out and the contents made public.

**DR. SUBRAMANIAM SWAMY:** I would like to ask the Minister questions on the basis of the examination of the evidence that is available with him. Is it a fact that only seven names have been mentioned which are of significant value to the Indian History for 1947 and of these seven, there are three foreigners who played a role in the U.N. Operations in Kashmir and names of Dr Rajendra Prasad, the First President of India, Shri Rajagopalachari, the first Governor General of India, have been omitted from the contents? Consequently, I would like to ask him, why was the Ministry of Education so keen to keep this secret? Is there any statutory backing for that?

**DR. PRATAP CHANDRA CHUNDER:** The Ministry of Education has in its possession some document which purports to be a copy of the original. I cannot say whether it is an exact copy, unless the Time Capsule is taken out and this copy is compared with the original. I cannot say whether a copy maintained with the Ministry is exactly a copy of the original Time Capsule.

It is true that only seven names are mentioned and of these seven three are foreigners—MacNaughton, Owen Dixon, Graham.

It is also true that the name of Dr. Rajendra Prasad has not been mentioned, nor there is a mention of the names of Shri Rajagopalachari, Lal Bahadur Shastri or Netaji Subhash Chandra Bose.

When the original Time Capsule is taken out, a copy of that may be circulated among the Members.

**DR. SUBRAMANIAM SWAMY:** What is the statutory backing of keeping it secret?

**DR. PRATAP CHANDRA CHUNDER:** I do not know of any statutory backing.

**DR. SUBRAMANIAM SWAMY:** Does the Minister know that there are many other Time Capsules buried in various parts of Delhi.—One is in Shanti Van—Nehru's Samadhi and these Time Capsules also contain some grievous errors about Indian History from 1964 to 1972.

**DR. PRATAP CHANDRA CHUNDER:** Actually there are three time capsules. One I have already mentioned. Another is Nehru capsule. It was embedded on 27th May 1972 at Shantivan. It contained some writings. As far as those writings are concerned we do not have any copy whatsoever. So, unless that is dug out we do not know what is contained there. But this much we know from our record maintained in the ministry that international and national events since 1964 upto the 8th anniversary of Jawaharlal Nehru's death are recorded there both in Hindi and English. There is another time capsule, Gandhi capsule, and the date here is 30th January, 1973. The place of burial is Gandhi Smriti. It contains no text whatsoever.

**DR. SUBRAMANIAM SWAMY:** Will you dig them up in view of the errors of the first one?

**DR. PRATAP CHANDRA CHUNDER:** I might respectfully submit that

as Nehru capsule contained some writings it is useful to take it out. But as regards Gandhi capsule, as it contains no writings, there is no question of any error. At the present moment we do not propose to take it out.

बी जर्मन लिह भरीरिया अध्यक्ष महोदय आपके माध्यम से मंत्री महोदय से मैं यह पूछना चाहता हूँ कि यह अपमानजनक दस्तावेज जो कि राष्ट्रीय सम्मान के विरुद्ध है जिसके द्वारा लिखा गया है ? क्या यह दस्तावेज जो कि जर्मनाफ और तर्कहीन दस्तावेज है निष्पक्ष विद्वानों द्वारा लिखा गया है या सरकारी अनुसंधान समिति ने लिखा जिसकी अध्यक्षता श्रीमती इंदिरा गांधी स्वयं की ?

DR PRATAP CHANDRA CHUNDER: From our record I find that the preparation of this historical account was entrusted to the Indian Council of Historical Research

SHRI SAMAR GUHA. This kind of betrayal of the history of our country did not start with the time capsule alone. In 1950 the committee to write the history of Indian freedom struggle was formed under the chairmanship of Dr R C Majumdar. In his preliminary report Dr R C Majumdar, has stated that due emphasis should be given in writing the history of the freedom struggle to the contribution of Netaji and the INA and the contribution made by the revolutionaries of Maharashtra, Bengal and Northern India. That committee was abruptly dissolved and Dr Majumdar henceforth was not given any kind of national honour although Dr Majumdar is a most eminent historian living in the country. Many times we have made an appeal for according honour of National professorship. He does not require any financial help but due recognition of his contribution to the history of India should be given by the Govt. That should have been given to him and he should have been offered a national professorship. But that was not done. I want to know

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thus from the hon. Minister, the capsule in Gandhi Smarak Nidhi is one thing,—Nehru's capsule is another what are the documents kept in them. The hon. Minister said that there is no record about what is written there. If so, the country has a right to know about this. It was Netaji Subhash Chandra Bose, the revered son of India, who first acclaimed Gandhiji as the 'Father of the Nation'. Now it is acclaimed by everybody. The people of India have a right to know what has been written by the Government about the father of the nation. The people have a right to know what has been written about Pandit Nehru, because of the reasons I would particularly mention about him.

You know Mountbatten's speech on Nehru Memorial where he has mentioned something very serious. Mountbatten said that it was at his instance that Nehru did not visit that memorial which was demolished by Mountbatten at Singapore, the monument that was built by Netaji in memory of INA martyrs. We want to know whether it was at his instance that INA was not taken back to the Indian Army, whether it was at his instance that INA was completely betrayed, given no recognition.

I want to know whether that ugly chapter of Indian history,—some kind of a betrayal—has been included in that time capsule or not.

The country has a right to know about this. The time capsule relating to Mahatma Gandhi and Nehru should be dug out. I want to know whether this will be done. The country should know what are the materials which are contained there.

DR PRATAP CHANDRA CHUNDER: Sir, I have already pointed out that we do not know what is contained in the actual record within the time capsule or in the Nehru capsule; unless they are dug out and contents are known, I am not in a position to

give the correct answer This much I can assure the House, through you Sir, that the contents will be made known to the whole of India and the whole world after they are dug

श्री कवर लाल गुप्त जो जवाब मंत्री महादय ने दिया है उससे ऐसा लगता है कि पहली सरकार और उसके प्रधान मंत्री ने व्यक्तिगत और राजनीतिक कारणों से न केवल इस दण का घोषा दिया है परन्तु आने वाली जनरेशन का भी घोषा देने और मिसलीड करने की बड़ी भारी कोशिश की है। ऐसी शमनाक बात आज तक हिस्ट्री में किसी ने नहीं की है (द्वयवचन)

MR SPEAKER Order please I want all of you to keep quiet

SHRI KANWAR LAL GUPTA I want to ask firstly whether you will lay all the facts on the table of the House as to what is available with you just now I do not know what will come out after digging it up Are you prepared to put what is available with you on the table of the House so that every person in this country knows it This is my question number one My second question is whether you propose to write a history free from political bias or is there any intention of this Government to write the history independent of all other things and without any political bias and would that include the period upto 15th August 1977 which is an important period because that includes emergency exercises etc etc ?

DR PRATAP CHANDRA CHUNDER May I submit that history is a hard task master and it throws into its dustbin many important figures So we need not be worried about what is contained within the time capsule I would submit that it will not be advisable to place a copy which may not be the exact copy of

what is contained there So, I submit that when we take the time capsule out, the copy will be made from the original contained there and that would be circulated As regards the other point this Government does not propose to write any history whatsoever

PROF P G MAVALANKAR Mr Speaker Sir may I know from the hon Minister of Education as to whose brain-wave was this whole business of time capsule? Was it at the initiative of his predecessor—the Education Minister—or was it at the initiative of the then Prime Minister? Further I want to know whether this particular matter was discussed at the Cabinet level at that time and whether any of the erstwhile colleagues of the then Prime Minister had objected to this Or whether they had all agreed to this?

Lastly may I know whether the Indian Council of Historical Research which was in charge of writing this particular ugly thing and putting it inside the capsule, and those responsible for writing it all were hauled up by the present Education Minister and were asked to submit the true copy? It is amazing that the Government now says that they have not got the true copy of what was put underground I want to know the names of the scholars and the remuneration paid to them or any other kind of benefit given to them for this ugly and disastrous thing

DR PRATAP CHANDRA CHUNDER Sir many questions have been raised about which I cannot give information except that one Shri S Krishna Rao had made the draft which was perhaps looked into by Dr Gopal and then sent to the proper authority at that time which ultimately decided the matter

PROF P G MAVALANKAR May I know at whose initiative was this done?

**DR. PRATAP CHANDRA CHUN-  
DER** I have no information on this  
at the moment

**SHRI SHYAMNANDAN MISHRA**  
Sir the hon Minister was pleased to  
say that the task was entrusted to the  
care of the Indian Council of Historical  
Research. One can assume that the  
Indian Council of Historical Research  
must have constituted a panel for it.  
We do know that a panel was consti-  
tuted for the purpose but at the mo-  
ment the Minister is not in a position  
to give the names of the members of  
the panel. My second point is whe-  
ther there was any committee consti-  
tuted to edit the history prepared by  
the Indian Council of Historical Re-  
search. Further whether the Cabinet  
also appointed a committee to go into  
the matter because it was essentially a  
political thing for which political body  
like the Cabinet must have been in-  
volved.

**DR PRATAP CHANDRA CHUN-  
DER** Sir this is a piece of informa-  
tion supplied by the hon Member. I  
have nothing to say. It was entrusted  
to a single officer namely Shri S  
Krishnaswamy. Then it was looked  
into by Dr Gopal and sent over to  
the authorities there. (Interruptions)

When the matter was done on be-  
half of the government I presume it  
was done by some authority. I am in-  
formed that the Cabinet did not con-  
sider the question and there was no  
committee to look into this matter.

**SHRI M RAM GOPAL REDDY**  
Now it is on record of the Lok Sabha  
that before the information was given  
to this House Mr Subramaniam  
Swamy has given the information that  
the names of Dr Rajendra Prasad and  
Shri C Rajagopalachari are not there.  
I want to know from the Minister  
whether Mr Subramaniam Swamy has  
got access to government files or the  
Minister has shown the file to him?

**DR. SUBRAMANIAM SWAMY** Sir  
I rise for personal explanation. I am

not in the habit of putting questions  
after having talked to the government.  
This is their method of doing parlia-  
mentary work. I am also a reader of  
parliamentary records. I may tell Mr  
Reddy instead of wasting his time do-  
ing other things he may go through  
the parliamentary records. Mr Eya  
Sezhayan in November 1973 placed on  
the Table of the House a copy which  
he had obtained. In that copy the  
entire facts are given. I had only  
asked as to what had been stated in  
that discussion is a fact or not.

**SHRI SAMAR GUHA** Sir I rise on  
a point of order. A very important  
question has been raised about the  
bonafides of a member of this House.  
Sir a member has every right to quote  
from any report. Without disclosing  
the source of the report it is the  
sovereign right of any Member of the  
House to quote any report. (Interrup-  
tions)

**MR SPEAKER** Will you please sit  
down? There is no point of order at  
all. Every Member is getting infor-  
mation. No body can object to it.

**SHRI P K DEO** From the docu-  
ments that are reported to be in the  
capsule we find that there has been a  
complete distortion of India's history.  
In view of the assurance given by the  
Minister that they are going to dig the  
whole thing out and a copy of the con-  
tent of capsule will be placed on the  
Table of the House I congratulate the  
Minister for the bold action taken by  
the Government. Now is he going to  
appoint an Evaluation Committee of  
Experts who are well versed in Indian  
history to write a history and whether  
this could be completely insulated from  
any political background?

**DR PRATAP CHANDRA CHUN-  
DER** As I said history will take care  
of itself. The Government does not  
want to write any history.

श्री विजय कुमार सहोजा मैं राजू-  
केशन मिनिस्टर से यह जानना चाहता हूँ  
कि इस कैप्सूल को दबाने में कितना खर्चा

भाया धीर अब उसे निकालने में कितना खर्च चायेगा ? क्या यह खर्च उन प्राबन्धियों से वसूल किया जाएगा, जिन्होंने इस मूल्क को घोखा दिया है ? जो खादमी इसके लिए जिम्मेदार हैं, जिन्होंने यह काम किया है, क्या उनको ब्लैक लिस्ट किया जायेगा और वे लोग आज भी वहां बैठे हुए हैं या उनको हटा दिया गया है ?

DR PRATAP CHANDRA CHUNDER Sir as far as I am informed about Rs 30 000 were spent for the purpose of putting the capsule in and to take it out, nearly that amount would be spent (Interruptions)

AN HON MEMBER The question has not been replied fully

DR PRATAP CHANDRA CHUNDER It is not so easy because I saw the specification also It is contained in a Hume Pipe below 40 ft and there is a concrete base Embedded in the concrete base there is a steel capsule Inside this steel capsule, there is a copper capsule It is a great engineering feat to take it out It is not an ordinary job

श्री विजय कुमार मल्होत्रा ' इसके लिए जिम्मेदार लोगों के लिये क्या एक्शन लिया जायेगा, इसका जवाब नहीं दिया गया है ।

DR PRATAP CHANDRA CHUNDER Let us see first what is written in that

SHRI K MALLANNA It has been decided to dig out the capsule May I know from the hon Minister whether the Government is thinking of constituting any Parliamentary Committee to probe into this matter?

MR SPEAKER This question was already asked

DR PRATAP CHANDRA CHUNDER When the capsule is taken out if you wish to appoint a Committee consisting of Members of this House

and of the other House in consultation with the Deputy-Chairman of the Rajya Sabha, if we have a Joint Committee to supervise the operation of the digging out under proper direction, we have no objection

श्री बन्धुशेखर सिंह : क्या मंत्री महोदय इस सुझाव को स्वीकार करने की कृपा करेंगे कि 15 अगस्त 1973 को लाल किले के प्रन्दर दबाये गये काल-यात्र में श्रीमती इन्दिरा गांधी के गुणगान से भर्रा हुआ जी दस्तावेज है उसको खोलने की कृपा करेंगे ? फिर उसके बाद 27 मई, 1972 को शातिवन में श्री 30 जनवरी, 1973 को बिडला भवन से जी इसी तरह के दस्तावेज दबाये गए हैं, क्या उन्हें भी खोलने की कृपा करेंगे ?

जिन लोगों ने इन दस्तावेजों को बनाया है और राष्ट्र की विधियों के नामों को छिपाया है, क्या उनके बारे में सच्ची से मंत्री जी कार्यवाही करेंगे ?

DR PRATAP CHANDRA CHUNDER I have already answered this question

SHRI SHAMBHU NATH CHATURVEDI May I know what are the contents of the capsule buried in Rajghat?

DR PRATAP CHANDRA CHUNDER There is a long list containing 20 entries If you permit I can place it on the Table of the House

MR SPEAKER Yes, you can do so.

*List of Contents of Gandhi Time Capsule*

- 1 One bronze casting plate medal lion type each of Gandhiji and Kasturba from special plaster casts prepared by Shri Shanko Chaudhury
- 2 Bronze casting of the bust of Gandhiji

- 3 A special copper etching of Gandhiji and Kasturba together
- 4 Copper medalion of Gandhiji 3" dia with "Truth is God" inscribed on the reverse
- 5 14 copper plates on which have been etched the tributes paid to Gandhiji by various world personalities
- 6 A set of nine Gandhi coins issued on the occasion of Gandhiji's Birth Centenary
- 7 Gandhi Stamps
- 8 A Gandhi cap
- 9 A strand of handspun yarn
- 10 A khaddar Tricolour flag with Charkha
- 11 Microfilms of My Experiments with Truth" and "All Men are Brothers'
- 12 The Last Journey in 16 mm
- 13 Four copper stampings Voice Records' containing the following —
  - (a) Gandhiji's speech at the Asian Relations Conference (including Smt Sarojini Naidu's opening remarks beginning with and now )—English
  - (b) Gandhiji's spiritual message—English
  - (c) Gandhiji's remarks after the Bomb explosion (including sound of the bomb) (date 20-1-1948)
  - (d) Gandhiji on "Jatiya Ekta" (14-1-1948)
  - (e) Gandhiji's post prayer speeches.
  - (f) Tributes to Gandhiji (Pt Jawaharlal Nehru, 30-1-1948), (Sardar V B Patel, 30-1-1948); (Martin Luther King, 19-3-1959) and (Smt Sarojini Naidu, 1-2-1948)

(g) Dr Rajendra Prasad's Tribute to Gandhiji in the Constituent Assembly on the night of 14th August, 1947

SHRI JYOTIRMOY BOSU The growth of the size of the regiment of sychophants and the induction of dynastic rule go side by side, you cannot separate the two (*Interruptions*) I should like to know if Dr Gopal son of such an eminent person I do not want to name him on the floor of the House

AN HON MEMBER Dr S Radha krishnan

MR SPEAKER All of us know, he is the son of Dr Radhakrishnan

SHRI JYOTIRMOY BOSU Is Dr. Gopal holding any government or government sponsored appointment at the present moment?

Secondly will the hon Education Minister kindly tell us who had initiated the move on the file what were the guidelines given and who finally approved of it? When this capsule is going to be unearthed will they have police guards to protect those things?

DR PRATAP CHANDRA CHUNDER Whenever Mr Bosu is on his legs I shake in my shoes Even then I might say that Dr Gopal is now on the executive board of UNESCO in Paris and he is also connected with Indian Council of Historical Research As regards the police guard proper steps will certainly be taken

SHRI JYOTIRMOY BOSU What about the orders on file? (*Interruptions*)

DR SUBRAMANIAM SWAMY I want to know whether that file is missing. I have information that all the files were taken away on 22nd March

DR PRATAP CHANDRA CHUNDER I have no information I will make an enquiry